

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**


ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 14.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No. 97/BB/ 2017	-	To suggest the name of IRP	Rule-4 of IBC.	BPS Building Protection Systems Pvt. Ltd. Vs Value Designbuild Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1.	NIVEDITHA THIMMAIAH.	Respondents	
	9972348421		

2.	ROHAN KOTHARI	APPLICANT	
	9845287182		

ORDER

Counsel for Petitioner is present. Counsel for Respondent is also present. Both the Counsels reported that, matter is settled between the parties and requested time to report for settlement. List it on 05/01/2018.


Member (T)


Member (J)